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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 56/58-59/NCLT/AHM/2016 (New)
Co. Appeal. No. 5/58-59/CLB/MB/2014 (Old)**



Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company: National Multi Commodity Exchange of India Ltd.
V/s.
Neptune Overseas Ltd. & Ors.

Section of the Companies Act: Section 58 and 59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HITESH BUCH	PCS	for R1, 3 & 5	
2.	Mahesh C Gupta	PCS	Applicant	

ORDER

Learned PCS Mr. M C Gupta present for Appellant. Learned PCS Mr. Hitesh Buch present for Respondents 1, 3 and 5.

Both sides submitted that SLP is pending before Hon'ble Supreme Court of India.

Hence, requested for adjournment.

List the matter on 22.01.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 15th day of December, 2017.